NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.01.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER	:
PETITION NUMBER	: CP/139(CHE)/2022
NAME OF THE PETITIONER(S)	: Union of India, Though Serious Fraud Investigation Office (SFIO)
	-vs-
NAME OF THE RESPONDENTS	: Kanishk Gold Pvt Ltd and Ors
UNDER SECTION	: Sec 221,222,241,242,24 6 R/w 339 & 340 of CA, 2013

ORDER

Both the parties are present through video conferencing mode.

New Counsel Mr. M. Karthik seeks time to file fresh Vakalath in the matter.

List the matter on **22.02.2023** for further hearing.

(SAMEER KAKAR)
MEMBER (TECHNICAL)

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

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